

Name of the Corporate Debtor	Indian Steel Corporation Limited	Date of commencement of CIRP	06-10-2021	List of creditors as on:	25-02-2022
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al creditors (Government Dues)

SI No	Details of claimant		Details of Claim received		Details of claims admitted				Amount of Contingent Claims	Amount of any mutual dues that may be set off	Amount of Claims under verification	Amount of Claims not admitted	Remarks, if any (Refer Note 2)
	Department	Government	Date of receipt	Amount Claimed	Amt of Claim Admitted	Nature of Claim	Whether Related Party?	% Voting Share in CoC, if applicable					
1	State Tax office, Gandhidham	Gujarat	22-10-2021	1,07,11,93,714	-	-	No	-	1,05,37,76,347	-	1,70,90,541	3,26,826	*
2	Bhavya I.V., Deputy Commissioner of Income Tax, Central Circle 7(2) Mumbai	Central Government	04-12-2021	53,19,970	26,52,098	-	No	-	12,26,232	-	14,41,640	-	
3	Central GST Commissionerate Kutch Gandhidham	Gujarat	14-12-2021	17,82,56,369	-	-	No	-	3,60,50,971	-	10,95,73,535	3,26,31,863	#
4	Commercial tax Department, Tamil Nadu	Tamil Nadu	17-12-2021	6,62,127	18,924	-	No	-	-	-	6,43,203	-	@
5	Assistant Commissioner of Customs EPCG Monitoring Cell, JNCH, Nhava Sheva	Central Government	20-12-2021	59,497	-	-	No	-	59,497	-	-	-	
	Total			1,25,54,91,677	26,71,022				1,09,11,13,047	-	12,87,48,919	3,29,58,689	

* The company has made a mandatory pre deposit of Rs. 2.2 Crore in respect of this claim

The company has made a mandatory pre deposit of Rs 0.28 Crore in respect of this claim

@ The company has made a mandatory pre deposit of Rs. 0.2 Crore in respect of this claim

Note 1 Amounts rounded off to the nearest Rupee

Note 2 Amounts categorised as contingent claims represent matters that are subject to pending appeals and therefore sub-judice and subject to adjudication. Accordingly, these can be confirmed post a final non-appealable order or any other order that has attained finality.

Note 3 The Resolution professional may update the claims as and when required information is available